

in regular employment against normal vacancies arising from time to time depending upon eligibility and suitability. In addition about 52,000 posts have been created under the decasualisation scheme to absorb casual labour. It is, however, not possible to absorb all casual labour straight-way regardless of availability of vacancies and other relevant considerations.

Casual Labour are entitled to pensionary benefits on absorption in regular employment whereafter half the period of employment after attaining temporary status is reckoned for pensionary benefits. It has not been found feasible to liberalise these provisions.

The Group Insurance Scheme for Central Government Employees is applicable only to employees in regular employment. It does not apply to casual labour

Report of Inter-Ministerial Committee on Central incentive schemes for industrial development of backward areas

67. SHRI L.K. ADVANI: Will the Minister of INDUSTRY be pleased to state;

(a) whether consideration of the recommendations made by the Inter-Ministerial Committee constituted to review and revise the Central incentive schemes for the industrial development of backward areas in its report submitted in December 1986 has been completed;

(b) if so, the outcome thereof and the action proposed to be taken thereon; and

(c) the salient recommendations made by the Committee?

THE MINISTRY OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). The Inter-Ministerial Committee's recommendations inter-alia deal with:-

- (a) Establishment of growth centres.
- (b) Identification of backward districts.
- (c) Revision of existing Central Incentive Scheme.

The Government has taken the following decisions which have a bearing on the main recommendations of the Inter-Ministerial Committee:

- (i) The Central Investment Subsidy Scheme has been discontinued with effect from 1.10.1988;
- (ii) A scheme to set up 100 new growth centres all over the country endowed with necessary infrastructural facilities in respect of power, water, telecommunication and banking has been announced.

The recommendations of the Inter-Ministerial Committee will be examined in the light of decisions already taken.

Jaldhara Scheme

68. SHRI L.K. ADVANI: Will the Minister of ENERGY be pleased to state:

(a) the total number of ISI marked energy efficient electric pumpsets installed during 1988-89 under the Jaldhara Scheme against the targeted number and the number of pumpsets actually energised so far;

(b) the State-wise, number of marginal and poor farmers in the drought prone areas who have been benefited from this scheme; and

(c) the total amount spent on the scheme, so far?